

12. Development of cottage complex at Pulicat Lake three years.
13. Beach cottages at Rishikonda

These projects are being implemented by the State Government of Andhra Pradesh. In so far as the projects relating to accommodation facilities are concerned, they are at various stages of implementation.

#### Foreign Exchange Earnings from Tourism

\*280. SHRI MANDHATA SINGH:  
SHRI MULLAPPALIY RAMA-  
CHANDRAN:

Will the Minister of TOURISM be pleased to state:

(a) the foreign exchange earnings from tourism during the last three years;

(b) whether there has been a decline in the foreign exchange earnings;

(c) if so, the reasons therefor; and

(d) the steps being taken to improve the present situation?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). As per the estimates available from the Reserve Bank of India, the foreign exchange earnings from tourism during the last three years were as given below:

Year	Rs. crores
1989-87	1067
1987-88	1856
1988-89	2103
	(Provisional)

There has been no decline in foreign exchange earning from tourism during the last

(d) The steps being taken for increasing the foreign exchange earnings from tourism include continued upgradation of tourism infrastructural facilities, diversification of tourist attractions, identification and development of new circuits, and strengthening of publicity and marketing activities in overseas markets.

#### Renovation of I.T.D.C. Hotels

\*281. SHRILOKANATH CHOUDHARY:  
Will the Minister of TOURISM be pleased to state:

(a) whether renovations were carried out in a number of I.T.D.C. Hotels during September, 1989 to February, 1990;

(b) if so, the main features of the renovations and the reasons for carrying out such renovations during the tourist season;

(c) whether demands for rooms by the guests were refused on this account during the above period; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) ITDC planned to renovate 10 out of 25 hotels during 1989-90. The renovations were started in phases in weak sales season which continued during the period September 1989 to February 1990.

(b) The main features of renovations were:

(i) Refurbishing of rooms and toilets;

(ii) Refurbishing of public areas;

(iii) Replacement of furniture and fixtures.

No record of refusals is however being kept in the hotels due to renovation or otherwise

In order to achieve and maintain parity in a highly competitive industry ITDC launched From May '89 a major-3-year renovation programme for its hotels spread over the year. If the renovation programme was to be confined merely to the weak sales (summer) season, it was estimated that renovation would extend to over 5 years.

(c) and (d). While undertaking renovations, all efforts were made to ensure that inconvenience to guests is minimised; renovations were undertaken by taking up a portion at a time and not the entire property.

### Indo-US Trade

\*282. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE be pleased to state the percentage increase registered in the exports and imports trade with USA during 1989 over 1988, and the likely trade figures for 1990?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): The following are the provisional figures of exports and imports according to DGCI&S, Who maintains statistics on a financial year basis;

(Value : in Rs. crores) -

Year	Exports	%Change	Imports	%Change
1987-88	2907.65	—	2024.97	—
1988-89	3735.10	28.4	3181.37	57.1
1989-90 (Apr-Dec.)	2634.74	—	2396.68	—
1989-90	3221.03	22.2	3171.11	32.3

For the year 1989-90 figures are available only for April-December, 1989 and the trend can be seen by comparing these figures with the figures available for the corresponding period in 1988-89.

### Divorce Cases Pending in Courts

283. SHRIMATI JAYAWANTI NAV-  
INCHANDRA MEHTA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of divorce cases pending for more than three years in different courts;

(b) the proposals being considered for speedy disposal of such cases; and

(c) whether any legislation is contemplated to expedite the process of divorce in cases of mutual consent?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The information is being collected and will be laid on the Table of the House.

(b) Various steps have been taken by the Government, from time to time, to reduce